

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-50/2000/1621 /A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

✓ To, Smti. Mitali Thakuria
District & Sessions Judge,
Kokrajhar

Dated Guwahati, the 27th March, 2018.

Sub:- **Extension of Child care leave.**

Ref:- Your letter dated 23.03.2018.

Madam,

With reference to the above, I am directed to inform you that, your prayer for extension of Child Care Leave to 31.03.2018 (sufficing 01.04.2018), in continuation to the previously granted 27 days Child Care Leave from 02.03.2018 to 28.03.2018 has been granted/ ~~rejected~~.

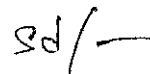
Yours faithfully,


JOINT REGISTRAR (VIGILANCE)

Memo NO.HC.VII-50/2000/1622 /A, dated 27.03.18

Copy to:-

The Principal Accountant General (A&E), Assam, Guwahati, for information and necessary action.



JOINT REGISTRAR (VIGILANCE)

File in
23/03/18